

JOINT INSPECTION REPORT

(DTD 13.12.2019)

FOR

JOINT UPDATED STATUS OF KHARI RIVER AND KHARICUT CANAL

IN GUJARAT

WITH REFERENCE TO ORDER DTD 11.10.2019 OF

**HONOURABLE NGT IN ORIGINAL APPLICATION NO. 105/2019 (PB) (AJITSINGH
BHURUBHA VAGHELA & INHABITANTS OF SEVERAL VILLAGES OF KHEDA
TALUKA, DIST. KHEDA VERSUS STATE OF GUJARAT)**

BY



CENTRAL POLLUTION CONTROL BOARD

AND

GUJARAT POLLUTION CONTROL BOARD GANDHINAGAR

JOINT UPDATED VISIT AND MONITORING REPORT OF KHARI RIVER AND KHARICUT CANAL IN GUJARAT STATE IN COMPLIANCE OF ORDER OF HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI IN THE MATTER AJITSINH BHURUBHA VAGHELA & INHABITANTS OF SEVERAL VILLAGES OF KHEDA TALUKA, DIST. KHEDA VRS. STATE OF GUJARAT [OA No. 105/2019]

BACKGROUND

In the matter of Original Application No. 105/2019 (Ajitsinh Bhurubha Vaghela & inhabitants of several Villages of Kheda Taluka, Dist. Kheda Vrs. State of Gujarat) Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi passed an order on 25th March, 2019 that a Joint committee of Central Pollution Control Board and Gujarat Pollution Control Board to look into the matter and take appropriate actions in accordance with the law and furnish a factual and action taken report in the matter. The matter is based on the proceedings initiated by Hon'ble NGT on receipt of complaint by them through a letter by the applicant alleging that untreated effluents are being discharged in Kharicut canal which is meeting Khari River in Gujarat affecting irrigation facilities of the inhabitants and the only source of water for irrigation and for consumption by animals like cattle and sheep etc.

In accordance to the order of Hon'ble NGT, the joint inspecting team has submitted report to the Hon'ble NGT. Thereafter, Hon'ble NGT, Principal Bench, New Delhi passed an order on 01st July, 2019 to conduct a fresh inspection by a team comprising of a senior officer of the CPCB and Member Secretary, GPCB and also directed the RRC already constituted to take stock of the situation and furnish its report through the Chief Secretary about the action taken with regard to the particular stretch.

In compliance to the order dated 01st July 2019 of Hon'ble NGT, joint inspection by CPCB and GPCB was carried out on 18th July 2019 and report was submitted to Hon'ble NGT Principal Bench, New Delhi. A meeting of the River Rejuvenation Committee (RRC) was held on 26th August 2019 at Head Office of GPCB, Gandhinagar to take stock of the situation in Kharicut Canal, Khari River stretch. In this RRC meeting, officers of Ahmedabad Municipal Corporation (AMC), Irrigation Department, Police Department, Agricultural Department, Representatives of Industrial Associations Vatva, Naroda & Odhav, Officers of GPCB were

present. Minutes of the meeting along with action required by the different agencies is as per **Annexure 1**. It was also decided that River Rejuvenation Committee (RRC) will review the action taken by the concerned agencies at every quarter interval. The Chief Secretary, Government of Gujarat was also appraised about the meeting of RRC held on 26th August 2019 to facilitate submission of report.

Further Hon'ble NGT, Principal Bench, New Delhi passed an order on 11th October 2019 for submission of joint updated report by CPCB and GPCB before 31st December 2019.

In compliance of the direction of order dated 01st July 2019, a review meeting was organised by GPCB on 27th November 2019 at Gandhinagar, regarding status of implementation of action initiatives by different agencies as decided in earlier RRC meeting of 26th August 2019 for the Kharicut Canal and Khari River Stretch. In this meeting officer from Central Pollution Control Board (CPCB), Ahmedabad Municipal Corporation (AMC), Home Department, Agriculture Department, Irrigation Department, Official of Vatva, Naroda & Odhav Industrial Association, CEO of Mega Clean Authority, Official of Regional and Head office GPCB Ahmedabad (East) and Nadiad were present. Minutes of the meeting along with action initiated by the different agencies are as per **Annexure 2**. It was also decided to carry out joint inspection and monitoring of the stretch by CPCB and GPCB. Accordingly, following officers from CPCB and GPCB visited the stretch on 13th December 2019.

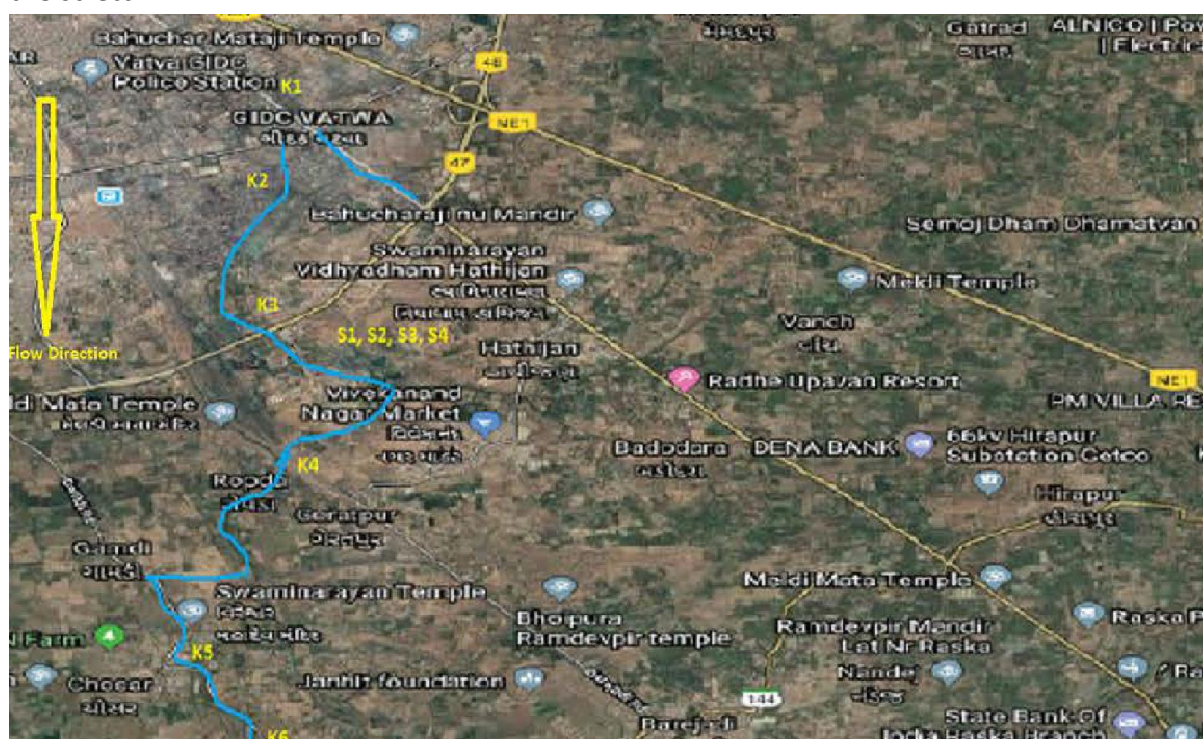
- N.M. Tabhani, Member Secretary - GPCB
- Amit R. Thakkar, Scientist D, CPCB RD (W), Vadodara
- Rajesh Kumar Parmar, Unit Head-Ahmedabad East-GPCB
- T. B. Shah, Regional Officer, RO-Ahmedabad East -GPCB
- A.D. Bhimani, SSO, RO-Ahmedabad East - GPCB
- A. J. Rathod, DEE, RO-Nadiad - GPCB
- R.S. Banavali, AEE, Ahmedabad East - GPCB

Details regarding the stretch of Kharicut Canal, Khari River in question, industrial areas in the stretch etc. was briefed in earlier reports. Updated status based on monitoring of Kharicut Canal and Khari River, action taken by GPCB, minutes of meetings of the RRC committee and based on the findings/observations during joint inspection updated status of Kharicut Canal

and Khari River are given in this report. During joint visit grab samples were collected and analyzed by GPCB.

FINDINGS BASED ON FRESH INSPECTION

Considering the findings of earlier reports, the stretch of the canal and the river covered for inspection and monitoring for present inspection is depicted in the google image and sampling locations are depicted in the table. Along the stretch samples were collected from following locations K1 to K6. The location K1 of the Kharicut Canal is considered as upstream location, at location K4 the Kharicut canal meets the path of Khari River (during visit no flow in River Khari upstream before the confluence point of Kharicut Canal was observed), the location of Khari River at Lali Village is considered as downstream for the present study of the stretch.



Location	Description	Date / Time (hours)	Lat.	Long.	Color of Sample
K1	Kharicut canal at Nirma Bridge, GIDC Vatva	13.12.19 14:40	22.9787	72.63555	Grayish
K2	Kharicut canal at GIDC Vatva - Vinzol village road bridge, near Phase II, GIDC Vatva	13.12.19 10:30	22.95222	72.64018	Light Brownish

Location	Description	Date / Time (hours)	Lat.	Long.	Color of Sample
K3	Kharicut canal at S.P. Ring road railway bridge, towards TSDf site of Vatva at Vinzol village	13.12.19 10:10	22.94131	72.64087	Light Brownish
K4	River Khari at Ropada Foot over bridge, near Railway bridge, Village Ropada	13.12.19 11:00	22.92693	72.64381	Yellowish Brown
K5	River Khari at Chosar Village Bridge	13.12.19 11:30	22.90256	72.63681	Grayish
K6	River Khari at Lali Village Bridge	13.12.19 16:45	22.86888	72.62743	Grayish

RESULT AND DISCUSSION

The grab sample of wastewater collected in the stretch was analyzed at GPCB Gandhinagar Laboratory. The analysis results are depicted in **Annexure-3**. Sample description, observations based on the findings and analysis results are detailed below;

- The flow in the Kharicut canal increases with the increase of domestic sewage as it passes through areas of Naroda, Odhav and Vatva of Ahmedabad before entering GIDC-Vatva. One grab sample was collected from Kharicut canal at Nirma Bridge, GIDC-Vatva. (Upstream part of GIDC-Vatva, reflected as K1). The Kharicut canal crosses GIDC Vatva, one grab sample was collected from Kharicut canal at GIDC Vatva - Vinzol village Road Bridge, near Phase II, GIDC Vatva. (Downstream part of GIDC-Vatva, reflected as location K2). The canal crosses at S.P. Ring road, Railway Bridge at Vinzol Village. The AMC storm water drain was found meeting the Kharicut canal at above mentioned place. During visit wastewater was not flowing into Kharicut Canal from this storm water line. A grab Sample from Kharicut canal on the other side of S.P. Ring road Railway Bridge towards TSDf site at Vinzol Village was also collected. (Location K3). Kharicut canal meets the Khari River at Village Ropda under the Railway Bridge. No flow

was observed in the upstream of Khari River until the confluence of Kharicut canal at Village Ropda. In other words, the River Khari at downstream of Ropda village carries only wastewater received from the Kharicut canal. Grab sample was collected from River Khari at Ropda foot over bridge, near Railway bridge, Village Ropda (Location K4). Grab sample of wastewater was collected from Khari River stretch i.e. from Chosar Village (location K5) and grab sample of wastewater from Khari River stretch at Lali Village. (Location K6) was collected during visit.

- During visit in entire stretch of Kharicut Canal and River Khari; no acidic waste water discharge / flow was observed. Analysis results of the sample collected are annexed as **(Annexure-3)** shows variation of pH from 6.69 to 7.68 in the entire stretch (Location K1 to K6), concentration of COD and BOD varies from 272 mg/l to 502 mg/l and 87 mg/l to 153 mg/l respectively. In the overall stretch concentration of COD, BOD, TDS, Iron, Sulphate, Chloride shows increasing trend. It is worth to mention that the stretch of Khari River is under priority I.
- During joint visit and sampling at Location K5 Chosar bridge, a tanker no. GJ-01 ET-3534 was observed. The sampling location being located inside the village, the tanker was suspected and checked. As per records/challan available with the driver of the tanker, the tanker contained Oleum (23 %) and was coming from Madhya Pradesh. As informed, the tanker had filled acid from **M/s Krishna Phoschem Ltd** (Acid Division) 126A-134, AKVN Industrial area, Meghnagar, Jhabua-Madhya Pradesh-457779 and buyer was **M/s Shital Chemicals-C-805/A**, Ganesh Maridian, Opp. Kargil Petrol Pump, Near Sola Over Bridge, S.G. Highway, Ahmedabad-Gujarat. **M/s Shital Chemicals** is a trader having its office at the said address.

The driver has informed that, he will be informed on his mobile where the acid has to be delivered. Thereafter entire team of CPCB, GPCB, AMC, Police and representative CETPs along with tanker went to the location where tanker would supposed to be empty.

It was found that there exist a unit namely **M/s. Surajmani Corporation**. On inspection it was found that unit was engaged in manufacturing of Sulpho Tobias Acid. The unit has

started manufacturing activities about three months ago. Raw materials for the manufacturing of Sulpho Tobias Acid, like Tobias Acid & Oleum was also observed in the plant premises. The unit has one reactor, 3-dumping vessel, 3-filter nutch and 1-oleum storage tank. The location of the unit is bank of River Khari at Istolabad-Village. The unit is illegally operating at the premises without obtaining EC/CTE/CCA from GPCB. It was observed that the unit has provided discharge line to Khari River for discharge of acidic wastewater from centrifuge directly into River Khari as the river flows back side of the factory premises. During visit, lean flow from the line into river Khari was observed. The joint team has collected one grab sample of wastewater having pH of 2.0 on pH strip which the unit was discharging into River Khari without any treatment. Unit has not provided any treatment facility.

- Analysis results of the sample collected from the premises of the unit reveals highly acidic and concentrated wastewater having concentration of pH: 0.73, Color : 600 Hazen Unit, TSS: 1644 mg/l, NH₃-N: 14 mg/l, Acidity as CaCO₃: 700000 mg/l, Chloride: 8200mg/l, Sulphate: 320320 mg/l, COD: 17833 mg/l, O&G: 2.3 mg/l, Phenolic Compounds : 3.56mg/l, BOD: 4600 mg/l, Percentage of acid: 56.51% was discharged to Khari River.
- The GPCB has issued Closure Direction under section 33 A of the Water Act 1974 and under section 5 of E(P)Act 1986 on 17th December 2019 to M/s Surajmani Corporation. The power supply of the unit is disconnected by Uttar Gujarat Vij Company Ltd (UGVCL) on 24th December 2019.



Tanker observed during joint visit



Factory premises of Surajmani Corporation, Village-Istolabad



Plant Machinery of Surajmani Corporation, Village-Istolabad

Discharge Pit in the production area



Discharge line at the backside of Surajmani corporation in Khari River

- During visit, the joint team has also visited STP provided in by Ahmedabad Municipal Corporation located at Vinzol which is in eastern part. The Ahmedabad Municipal Corporation (AMC) has provided extensive sewerage network in residential/commercial areas for collection of sewage from the eastern part of the Ahmedabad. Installation of pH meter by AMC on 22 km long network of sewerage line at fixed interval would help in identification of spots at where acidic wastewater is getting illegally discharged. There are presently two Sewage Treatment Plant (STPs) in the same premises, old STP having 70 MLD design capacity and new STP 35 MLD. Operation and Maintenance of both the STP are carried out by separate agencies hired by AMC. The STP receives about 170 MLD wastewater. Hence, the excess untreated wastewater is bypassed directly into the final disposal chamber along with treated waste water which ultimately leads to River Khari. Additional STP of capacity 100 MLD is under construction. AMC has obtained CCA for 70 MLD STP and CTE for 35 MLD STP.
- During visit of Vinzol STP of AMC, 70 MLD STP was found in operation. In STP system, bypass line provision is provided at inlet of STP line and at the time of visit bypass of wastewater was observed, also the inlet chamber was found broken from the lower side. The new STP 35 MLD was found operational. The records of waste water received at STP was checked. It was found that as per instructions from AMC to the operator of STP, pH of wastewater received is checked on hourly basis manually and when pH is found in acidic range, the wastewater is bypassed and discharged directly to Kharicut canal. As per records, the STP has received acidic wastewater at the inlet for about 1-2 hours for about 7 different dates till the date of visit in the month of December 2019.
- During the visit excess untreated wastewater was bypassed from inlet line and discharged into the Kharicut canal which ultimately meets Khari River.
- During visit, grab samples of wastewater were collected from following locations

Location	Description	Date/ Time (hours)	Lat.	Long.	Color of Sample
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S1	From Inlet well pumping station of 70 MLD & 35 MLD STP at Vinzol village	13.12.19 09:15	22.93791	72.6453911	Grayish
S2	From Outfall of 70 MLD STP of Ahmedabad Municipal Corporation, Vinzol	13.12.19 09:30	22.93748	72.64393	Light Brownish
S3	From Outfall of 70 MLD + 35 MLD + bypass line of STP	13.12.19 09:45	22.93784	72.64324	Grayish
S4	From Outfall of 35 MLD STP of Ahmedabad Municipal Corporation, Vinzol	13.12.19 09:55	22.93650	72.64424	Grayish

- The analysis results are depicted in **Annexure-4**. The analysis results of the sample collected from inlet (S1) and outlet of 70 MLD (S2) reveals 85.5% and 93.5% reduction in concentration of COD and BOD respectively. The analysis results of the sample collected from inlet (S1) and outlet of 35 MLD (S4) reveals only 31.9% and 34.7% reduction in concentration of COD and BOD respectively. However, the final discharge (S3) from Vinzol STP comprising of outlet from 70 MLD, outlet from 35 MLD and untreated bypass shows only 7.7% and 8.8% reduction in concentration of COD and BOD respectively. Thus, the analysis results of final discharge reveal that the STP is grossly noncomplying.

ACTION TAKEN

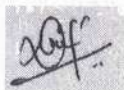
- A meeting of River Rejuvenation Committee (RRC) was again held on 05th December 2019 at Head Office of Gujarat Pollution Control Board, Gandhinagar to take stock of the situation in Kharicut Canal and to comply with the directions given by the Hon'ble NGT (Principal Bench), New Delhi. In this meeting Joint Commissioner of Police-Ahmedabad City, Superintendent of Police - Kheda, Officials of Ahmedabad Municipal Corporation (AMC), Irrigation Department, Agricultural Department, Representatives of Industrial Associations & CETP Vatva, Naroda & Odhav, Officers of GPCB were present. Minutes of the meeting along with action initiated by the different agencies are as per **Annexure 5**.
- GPCB and AMC has carried out joint survey for identifying open manholes located in the AMC sewage network. Based on this survey, AMC has sealed open manholes.

- GPCB is carrying out regular monitoring of Kharicut Canal and Khari River. Monitoring results of the monitoring are as per **Annexure 6**.
- Police Department has strengthened their vigilance and patrolling to stop illegal discharge through tanker into Kharicut Canal and Khari River.
- AMC has been asked to install online pH and flow meter in the manholes which are located upstream of Kharicut canal to identify any illegal discharge of acidic waste water through manholes.
- AMC has been asked submit short term and long-term action plan for treatment and disposal of domestic waste water coming at Vinzol STP to prevent bypass of untreated domestic waste water into Kharicut Canal & Khari River.
- AMC will install online pH meter and neutralising facility to neutralise the acidic waste water if received at Vinzol STP to prevent acidic waste water discharge into Kharicut Canal and Khari River.
- GPCB has issued legal Notice dated 05th November 2019 and Notice of Direction u/s 33 A of Water Act 1974 dated 13th November 2019 to Ahmedabad Municipal Corporation (AMC) **Annexure 7**.
- A joint task force framed under the nodal officer of AMC Chief engineer comprising of officers of Regional Office GPCB ABD-East, Police Department, representatives of Industrial Association, CEO of Mega Pipeline. The team has started continuous monitoring of the stretch during day and night time from December 2019. Due to vigorous monitoring by Task Force, the frequency of acidic waste water coming into STP through sewerage network has reduced and was not observed by task force team during recent daily visits from 3rd December 2019 onwards.
- Agriculture Department (Anand Agriculture University) was asked to submit detailed scientific investigation report (comprising soil sample and crops analysis also) of the area adjacent to Kharicut canal and Khari River stretch.
- As decided in the RRC meeting on 05th December 2019, Police Department is in the process of issuing notification for the Ban on Parking of tankers on the Ring Road Stretch to prevent any illegal discharge into AMC drainage network.

- The Board has issued show cause notice to Regional officer of Ahmedabad East as per Annexure-8.

CONCLUSION

Based on the directions of Hon'ble NGT, updated status of Khari River and Kharicut Canal is prepared based on the monitoring of Kharicut Canal and Khari River, meeting with various stake holders for the status of compliance of action plans on the subject finalized by RRC, steps taken by various stake holders. During present visit, a unit namely M/s Surajmani Corporation located on the bank of Khari River was found illegally operating and manufacturing Sulpho Tobias Acid without consent/authorization from GPCB and illegally discharging acidic wastewater into Khari River. GPCB has issued closure directions to the unit. The Vinzol STP found not meeting the discharge standards and found bypassing and discharging untreated/ partially treated wastewater to Kharicut Canal. GPCB has issued legal notices to AMC in this regard. Task force team has started monitoring since 02nd December 2019. It was reported by task force team that the acidic wastewater at the inlet of Vinzol STP was observed once and there after frequency of receiving of acidic wastewater at the inlet of STP was not observed. Acidic wastewater receiving frequency was reportedly reduced however, provision of online pH meter at the inlet and neutralization facility at Vinzol STP as precautionary principle may need to provide so as to ensure no acidic discharge in Khari Cut canal and Khari River in addition all the action plan suggested by RRC need to be complied by different stake holders on time bound manner as the stretch is under priority I of polluted river stretch. Thus, the action taken in compliance of the directions of Hon'ble NGT in the matter has resulted in decrease in the frequency of acidic wastewater at the Vinzol STP as reported and no acidic wastewater in the stretch of Khari River and Khari cut canal during recent visits was observed by GPCB and task force committee.



Amit R Thakkar,
Scientist D,
CPCB (West), Vadodara



N.M. Tabhani
Member Secretary
GPCB, Gandhinagar

**Minutes of the meeting of 5th River Rejuvenation Committee (RRC)
held on 26th August 2019 at 02.00 pm :**

Agenda 1 & 3

Shri G. H. Trivedi, Senior Environment Engineer, GPCB briefed the agenda of the meeting & informed that in compliance to Hon'ble NGT matter O.A. No. 673/2018 order dated 08/04/2019 regarding submission of PBG of Rs. 15 crore, PBG of Rs. 14.25 Crore is already submitted to CPCB. For remaining PBG of Rs. 0.75 crore identified responsible agency Shree Somnath Trust requested Hon'ble CS to decide the responsible agency by reconsidering the matter. In this line, a meeting was held under chairmanship of Hon'ble CS on 23/08/2019 in which it was decided that PBG of Rs. 0.75 crore will be borne by Shree Somnath Trust to CPCB in compliance to Hon'ble NGT order dated 08/04/2019 (O.A. No.:- 673/2018).

He added that as discussed in 4th RRC, separate meeting was arranged for the matter related to Biodiversity Monitoring on 29/06/2019 & as outcome of the meeting we received the proposal of Rs. 60, 63,600 for Biodiversity Monitoring & Indexing of the River from Hemchandracharya North Gujarat University. In this line Shri S. M. Saiyad, IFS, Director Forest Department & RRC member informed to forward this proposal to Gujarat Biodiversity Board (GBB) as nodal agency for evaluation and necessary action. RRC also took serious note on the absence of the GBB in the meeting.

Agenda :2

To take stock of the situation in Kharicut Canal/Khari River Stretch.

A meeting of River Rejuvenation Committee (RRC) was held on 26th August 2019 at Head Office of Gujarat Pollution Control Board, Gandhinagar to take stock of the situation in Kharicut Canal to comply with the direction given by the Hon'ble NGT (Principal Bench) New Delhi.

In this meeting officers of Ahmedabad Municipal Corporation(AMC), Irrigation Department, Police Department, Agricultural Department, Representatives of Industrial Associations Vatva, Naroda & Odhav, Officers of GPCB were present. List of the participant remain present are enclosed as per Annexure-A.

Shri G.H Trivedi, Senior Environmental Engineer, GPCB welcomed all and emphasised on the importance of the agenda of the meeting stating that this meeting is kept to take stock of situation of Khari River Stretch as per the order dated 01.07.2019, in connection to the matter of Original Application No. 105/2019 (Ajitsinh Bhurubha Vaghela & inhabitants of several Villages of Kheda Taluka, Dist. Kheda Vrs. State of Gujarat) in the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi.

Shri N.M Tabhani, Member Secretary, GPCB pointed out that the Vinzol STP bypassing the wastewater without any treatment and GPCB has issued Notice of Direction u/s 33(A) of Water Act 1974, Legal Notice and recently Direction u/s 33(A) of the Water Act 1974 to the Ahmadabad Municipal Corporation regarding Vinzol 70 MLD STP operation.

Shri Rajesh Parmar, Environment Engineer, GPCB, presented chronological events of the matter. A copy of Presentation is enclosed as

annexure B. He informed that next Hearing will be on 12/09/2019 before Hon'ble NGT (Principal Bench) New Delhi and concerned authority have to take action to curb pollution in to the River Khari stretch.

In the meeting relevant action points of concerned authority were discussed. Shri N. K. Modi, Chief Engineer, AMC has stated that due to illegal industrial wastewater discharge into the sewage network, acidic wastewater is received in Vinzol STP. To save the STP machinery they have to bypass the acidic wastewater to Khari cut Canal. Present capacity of Vinzol STP is 70 MLD and receiving domestic waste water around 160 MLD which is more than Consented quantity and surplus quantity is bypassed without treatment into the Khari cut canal leading to Khari River . The work to provide additional STP by AMC is going on and will be completed as per the action plan. He submitted that AMC will make short term and long-term planning with time frame for this issue and submit action plan to the RRC. He also added that they are planning to install online pH and flow meter in the manholes which are located upstream of Khari cut canal to identify any illegal discharge of acidic waste water through manholes. AMC has sealed the 45 manholes with fix lid which are suggested by GPCB as per earlier report. It was decided to carry out joint survey drainage network by AMC and GPCB officials to identify remaining open manhole within one week, based on this report AMC will immediately seal the manhole.

It was discussed that the illegal industrial waste water discharge into sewage network has to be stopped and for that Task Force should be formed comprising of officers of AMC, GPCB and Police Departments, representatives of industrial Associations. AMC will Co-ordination and work as a Nodal office for Task Force.

Shri Deepak Davada, CEO, Ahmedabad Mega Clean Association has represented that they have carried out survey and identified the manholes

from where there are chances of acidic waste water disposal. List of manholes was given to AMC and GPCB. He also said that they have assigned the work to the third-party expert agency i.e Centre for Environment Education(CEE) Ahmedabad; for identification of problematic area. He suggested to use artificial intelligence like drawn monitoring, use sensor into drainage network of AMC in to of suspected areas.

Shri S. M. Saiyad, IFS, Director (Environment), Department of Forests & Environment has emphasised on day & night strict monitoring of suspected area continuously and acidic waste water discharge has to be stopped.

Shri Tushar Shah, Environmental Engineer, Regional officer (Ahmedabad-East) has mentioned that acidic waste water is not coming through open canal. There is no industrial connection nearby Vinzol STP pipeline network. Hence, Acidic waste water is coming through internal domestic drainage connection given by AMC.

Shri M. S. Patel, IAS, Commissioner of Municipalities Administration, Department of Urban Development has insisted to form joint team of GPCB and AMC with the help of S.O.G to carry out the survey of suspected manholes which are located upstream of Kharicut Canal. He has also asked AMC to seal all the manholes where there are also possibilities of Acidic waste water disposal. He insisted on checking the status of sealed manholes by AMC regularly. He also suggested to take help of police force from Kheda District while monitoring and also communicated with Kheda District Collector to provide all necessary support to monitor Khari River. He also suggested to reopen the FIR which were filed in the past and bring the charge sheet from concern Police station to take further investigation. He also said that CCTV camera should be provided in each GIDC including Vatva GIDC.

Shri N.K.Modi, Chief Engineer, AMC has informed that they have demolished M/s. Jay Brahamani Service Station which is located near Hathijan Circle, Ring Road where suspected takers were found during the Joint visit on 18.07.2019 of Senior Officer of CPCB and Member Secretary GPCB.

Shri Yogesh Parikh, Vice Chairman, Vatva Industrial Association has informed that Vatva GIDC has common Spent Acid Management facility which is unique case to control spent acid generation and use. However other estates are not having such type of facility, so government should promote such facility to control illegal Acid movement and its disposal. He also mentioned that in past FIR has been filed regarding illegal wastewater disposal by tankers, If the investigation is completed by police department, strict actions are required to be taken against the responsible industrial units.

It was suggested that AMC should construct estate wise decentralised STP. Hence, acidic waste water disposal stretch can be identified easily. Shri Nirajkumar Badgujar, IPS, DCP - Zone IV- Ahmedabad, meet the Member Secretary, GPCB on 27.08.2018 and discussed the matter and assure to provide all support of police force to curb the illegal wastewater discharge in sewage network.

Mr. Hareshbhai Jadav, Deputy Director, Director of Agricultural informed that they have given work for field visit around Khari River Stretch to the Anand Agriculture University located Ta-Anand, Dist-Anand and they will submit study report for damage to the Crop due to use of water from Khari River.

It was discussed that, Irrigation department will give details to the Hon'ble Member Secretary, GPCB regarding concrete lining work status of Karicut canal.

Shri M. S. Patel, IAS, Commissioner of Municipalities Administration, Department of Urban Development has added that irrigation department

is responsible for lifting of water from River, Canal and Lake. In this regard, Shri Chetansinh Vaghela, Executive Engineer, Ahmedabad Division, Irrigation department has informed that they have replied to the GPCB on 24.07.2019 regarding their opinion which is annexed as C.

Shri M. S. Patel, IAS, Commissioner of Municipalities Administration, Department of Urban development has suggested that to write letter to Ahmedabad Municipal Commissioner and Ahmedabad Police Commissioner regarding this meeting with reference to Hon'ble NGT (Principal Bench) New Delhi direction and issues pertaining to Kharicut canal. He also suggested that FIR should be filed under Prevention of Antisocial Activities Act (PASA) against industry if FIR is already registered more than two times for illegal Spent acid disposal.

After details discussion, following decision were taken unanimously.

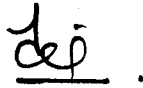
Concerned agency will submit planning/action taken within 15 days.

1. AMC and Regional Office, GPCB Ahmedabad (East) carried out survey for remaining open manhole of AMC sewage network located at Ring Road of Ahmedabad City.
2. AMC will carry out work for sealing the open manhole in a such a way that it can not be use for illegal discharge. AMC shall verify status of sealed manholes regularly.
3. AMC shall install online pH and flow meter in the manholes which are located upstream of Kharicut canal to identify any illegal discharge of acidic waste water through manholes.
4. AMC shall submit short term and long term action plan to RRC for treatment and disposal of domestic waste water coming at Vinzol STP and shall upgrade capacity of STP to prevent bypass of untreated domestic waste water into Khari cut Canal & Khari River.
5. A joint task force under the nodal officer of AMC chief engineer comprising of officers of Regional Office GPCB ABD-East, Police

Department, representatives of Industrial Association, CEO of Mega Pipeline, GIDC. Nodal Officer may include any expert member as & when required.

6. GPCB Regional Office (ABD-East) shall carry out regular monitoring of Khari-cut Canal & Khari River.
7. All GIDC Estate shall installed CCTV camera at strategic location having back up data record, to keep watch on illegal movement of tankers.
8. Agriculture Department shall carry out survey around the stretch to fin out damage to the crop.
9. Home Department strengthen the vigilance by regular patrolling around the stretch to stop illegal discharge into the Khari Stretch and provide police force to the task force team

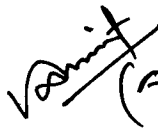
The meeting was ended with thanks to all authorities remains present in the meeting.



Shri. S. M. Saiyad, IFS
RRC Member &
Director (Environment), Department
of Forests & Environment,
Government of Gujarat.



Shri M. S. Patel, IAS
RRC Member &
Commissioner of Municipalities
Administration,
Department of Urban Development,
Government of Gujarat.



(Amit Dhavra
Tech. Advisor)

for Dr. Rahul Gupta
RRC Member &
Industries commissioner,
Department of Industries & Mines,
Government of Gujarat.



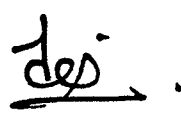
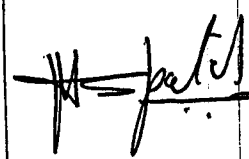
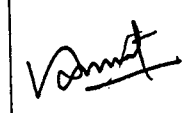
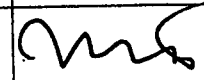
Shri N. M. Tabhani
RRC Member -Convener &
Member Secretary
Gujarat Pollution Control Board,
Gandhinagar.

sign up sheet

The list of committee members present in the 5th "River Rejuvenation Committee" meeting.

Date & Time: - 26/08/2019 at 2:00 pm

Venue: - Room No:-001,Committee Room, GPCB, Gandhinagar.

Sr. No.	Name	Designation & Department	Mobile No.	E-mail	Signature
1	Shri S. M. Saiyad, IFS	Committee Member & Director (Environment), Department of Forests & Environment	9909028605		
2	Shri M. S. Patel, IAS	Committee Member & Commissioner of Municipalities administration, Department of Urban development			
3	Smt. Mamta Verma , IAS for Anil Sharma, Tech Advisor	Committee Member & Industries commissioner, Department of Industries Advisor & Mines	7600026494		
4	Shri N.M Tabhani	Member-Convener of Committee & Member Secretary - GPCB			

Annexure - A

sign up sheet

The list of ~~committee~~ members present in the 5th "River Rejuvenation Committee" meeting.

Date & Time: - 26/08/2019 at 2:00 pm

Venue: - Room No:-001, Committee Room, GPCB, Gandhinagar.

Sr. No.	Name	Designation & Department	Mobile No.	E-mail	Signature
1.	G H Trivedi	SEE, GPCB			
2.	Megha Patil	SO, GPCB			
3.	Dr. N. Dharaiya	MNG University CEO - GESCSL	9998961560	nadharaiya@ngu.ac.in	
4.	Amitkumar Dandekar	CEO - Meghalaya	9909907628	ceo@gcesl.com	
5.	Jyotesh Pawar	Vice Chairman, GESCSL Vatra.	9824015817	jyotesh@anandyaengineering.com	
6.	Hareesh Khule	Tech. Director GESCSL, Valva	999 8888989	hareesh@alpschem.com	
7.	R.A. Poomar	Dy. Exe. Engineer. A.I. Sub D. Alva	9428217310	airsubdn@gmail.com	
8.	Chetansinh Vaghela	Executive Engineer Alva Division VO, GPCB	8160718028	eccidn121@gmail.com	
9.	R. R. Vyam		7574827447	rrv@gpcb.in	
10.	T. B. Inam	PO, GPCB, Amolent	9824180382		
11.	Vidhi Kulkarni	AOE, Alva, GPCB	8141698933	kovatva@gmail.com	
12.	Rajeshkumar Parmar	EE - UH Alva	9428503191	rajeshgpcb@gmail.com	

sign up sheet

The list of committee members present in the 5th "River Rejuvenation Committee" meeting.

Date & Time: - 26/08/2019 at 2:00 pm

Venue: - Room No:-001, Committee Room, GPCB, Gandhinagar.

Sr. No.	Name	Designation & Department	Mobile No.	E-mail	Signature
13.	G. B. Blatt	DEE, FRED	9879205044	goungshatt2@gmail.com	
14.	DUSHYANT	CEO, OEPL	972509009	setp odhav @ rediffmail.com	
15.	Ajay Patel	Director NEPL	932705851	mcp110@gmail.com	
16.	Jatin B Patel	Director OEPL	986615108	" "	
17.	Rantvij Patil	E.E. AMC	866641190	rantvij.amc@gmail.com	
18.	Rakhi Trivedi	Ad. C.E. CNRCP	932703885	addcenrccp@ahmedabad city.gov.in	
19.	N. K. Modi	City Engg. (ADRM)	9328198727	ceadm@ahmedabad city.gov.in	
20.	Ashwin Mishra	AEI, GPCB (RO) AB	9998610719	ro-gpcb-ahme@syntex.gov.in	
21.	Vishvesh Vadhyas	APC, GPCB (HS-AB)	972192283		
22.	Patel prajankar	SSA (GPCB)	9408017099		
23.					
24.					

**O.A No. 105 of 2019
in the Hon'ble NGT (Principal Bench) New Delhi
of Ajitsinh Bhurubha Vaghela & Inhabitants of several villages of
Kheda Taluka, Kheda district
v/s
State of Gujarat**

**"River Rejuvenation Committee (RRC)" Meeting
on 26/08/2019 at 2:00 pm
at room no. 001, committee Room, head office, GPCB, Gandhinagar**

1

1st Hearing - 25.03.2019

- Application was registered by Hon'ble NGT based on a complaint letter received by post
- Allegation - *"untreated industrial effluents are being discharged in Kharicut Canal which is meeting Khari River in Gujarat affecting irrigation facilities of the inhabitants and the only source of water for irrigation and for consumption by animals like cattles and sheep etc. Borewells have been dug in Bheraj, Pinngloj, Navagaon, Lali etc. villages"*
- Direction- *"A Joint Committee of the CPCB and the GPCB look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by e-mail"*
- Next Hearing ---- on 01.07.2019

2

Compliance of order dated 25.03.2019

- Joint team comprising of the officials from the Regional Directorate (West) of CPCB and GPCB inspected and monitored the stretch of Khari River and Kharicut canal in Ahmedabad and Kheda District on 05.04.2019.
- Report submitted to Hon'ble NGT by email
- Conclusion of the report ;
 - 1) Although majority of the flow in River Khari is domestic wastewater but there is some illegal industrial wastewater discharge in River Khari from upstream of Village Lali.
 - 2) Wastewater from River Khari is utilized by Farmers located along the stretch of River Khari and Kharicut Canal.

3

Compliance of order dated 25.03.2019

- Conclusion of the report contd....;
 - 3) Irrigation crops are noticed along the stretch of River Khari and Kharicut Canal.
 - 4) Damage to the agricultural crops cannot be judged by physical appearance of the crops in the field as many fields adjacent to the Khari River/ Kharicut canals using the wastewater from the River are thriving well. Hence, expert opinion of Agriculture Department is necessary regarding crop damage, if any.
 - 5) Expert opinion of the Irrigation department is necessary regarding lifting of wastewater from River Khari and Kharicut Canal throughout the year.
 - 6) Strict monitoring at regular intervals and during nights/ early hours along the stretch of River Khari and Kharicut Canal is to be carried out by GPCB.
 - 7) Police Department may be asked to strengthen the vigilance for any illegal discharge of wastewater in Kharicut canal/ Khari River through Tankers and to take action on miscreants who discharge wastewater illegally through tankers.
 - 8) Ahmedabad Municipal Corporation may be asked to provide proper sewer system to convey the domestic sewage for treatment so that no discharge on the canal.

4

2nd Hearing - 01.07.2019

Directions in the order;

- **Fresh inspection by a competent team comprising of a senior officer of the CPCB and Member Secretary, State PCB.**
- **The CPCB as well as State PCB to consider the conduct of the officers who have furnished the present unsatisfactory report showing their conduct in poor light. Report of such action may also be filed.**
- **We may also note that the RRC already constituted as above should also take stock of the situation and furnish its report through the Chief Secretary about the action taken with regard to the particular stretch.**
- **Next Hearing ---- on 12.09.2019**

5

Compliance of order dated 01.07.2019

- **Fresh inspection by a competent team comprising of a Regional Directorate of the CPCB, Vadodara and MS, GPCB alongwith official visited the stretch on 18.07.19 .**
- **Report of visit submitted to Hon'ble NGT by email on 31.07.2019.**
- **Conclusion of the report ;**
- **As per observation and evidences made by the team during visit, the prominent sources of acidic wastewater in the Kharicut canal, Khari River is Vinzol STP where acidic waste water comes through illegal discharge into the domestic pipeline network of Vinzol STP.**

6

Compliance of order dated 01.07.2019

- **Conclusion of the report** ; - contd...
- The potential locations are scattered and mostly without any habitation in proximity , as per below:
 - There are about 100 manholes in the sewerage network of AMC in the East Ahmedabad leading to Vinzol STP. A few of them are open and mostly unattended with potential points for unauthorized discharge through tankers in odd hours. Acidic wastewater at the inlet of Vinzol STP confirms receipt of acidic wastewater through sewerage network.
 - Looking to field observations in kharicut canal near Chosar village, and near S.P. Ring road, Railway bridge, possibility of surreptitious discharge through tankers could not be ruled out.

7

Compliance of order dated 01.07.2019

- **Conclusion of the report** ; - contd...
- Possibility of illegal discharge through drain line of automobile service stations, connected with the sewerage network line of AMC, was also explored during discussion with the locals in the area. Such service stations are suspected to carry out washing activity of chemical bearing tankers.
- Summarily, it is concluded that contamination of Kharicut Canal and River is resulted due to unauthorized industrial discharges through tankers in the odd hours at scattered spots on to the STP sewerage network of AMC leading to Vinzol STP.

8

Compliance of order dated 01.07.2019

• DETAILS OF ACTION TAKEN IN THE MATTER

- Based on the observations and findings of the fresh inspection, the Gujarat Pollution Control Board has initiated following actions to address the issue under consideration:
 - Intensive monitoring of Khari cut canal and Khari river is already being carried out by Regional office of GPCB. In order to strengthen the existing monitoring it has been decided to engage the vigilance office and representatives of the Association for further intensifying the monitoring.
 - A complaint has been lodged with police department for taking actions on unauthorized movement and disposal of waste water by tankers.
 - For Extensive patrolling by police and control on unauthorized tanker movement in the area the matter is being referred to the highest authority in the Government of Gujarat.
 - The matter is now being taken up with Ahmedabad Municipal Corporation for proper closure and maintenance of open and unattended man-holes in sewerage network. In addition to this illegal connections to this sewerage network by unauthorized agencies if any, would be asked to be identified and disconnected by AMC.
 - GPCB is also placing the matter before River Rejuvenation Committee (RRC) for taking stock of the situation.

9

Actions proposed ...

- Ahmedabad Municipal Corporation(AMC):
 - AMC shall identify acidic waste water source coming into Vinzol STP through their sewerage network which ultimately leads to Khari River and provide full proof system to stop the discharge of acidic waste water
 - AMC shall seal the open manholes of sewerage network by providing fixed lid and strengthen monitoring of the sewerage network
 - illegal Ghost connections in the AMC sewerage network if any, shall be detected and disconnected by the AMC
 - Vehicle Washing service stations connected to the sewerage network and potential source of illegal discharge of acidic waste water shall be monitored closely to prevent such activities.
 - AMC shall arrange to monitor their STP network 24x7 to prevent and monitor illegal discharge in sewerage network
 - AMC shall inform the source and name of the industry to the Board immediately in case of any such activity of illegal discharge in to the STP/ sewerage network is observed for taking for taking actions under the various Environment Acts/ Rules
 - Ahmedabad Municipal Corporation shall provide proper sewer system to convey the domestic sewage for treatment so that no discharge on the canal.

10

Action proposed ...

- **Police Department:**
 - **Police Department (Kheda & Ahmedabad District) shall strengthen the vigilance for to catch any illegal discharge of wastewater in Khari cut canal/ Khari River through Tankers & file FIR, take further action on offenders who engaged in discharge w/w illegally through tankers and provide name to the GPCB, of industry/ies associated in such illegal activities so that further action under the various Environment Acts/ Rules can be taken**
 - **Police also take action for cancelation of registration of tankers engaged in illegal activities, through RTO authority**
 - **Police shall take drive to catch illegal movement of suspected tankers**

11

Action proposed ...

- **Gujarat Pollution Control Board;**
 - **Strict monitoring at regular intervals and during nights/ early hours along the stretch of River Khari and Khari cut Canal is to be carried out by RO - GPCB along with representative of Industries Association of Vatva, Odhav, Naroda and Mega Clean Association.**
 - **Regular Strict monitoring of Industries generating /using spent acid located in the GIDC Vatva, Naroda, Odhav & Narol**
 - **Regular Monitoring of Sewage Treatment Plant Vinzol to check acidic w/w discharge coming into STP & bypassed if any.**
 - **GPCB take action for closure of industry found engaged in illegal discharge through tankers after information received from AMC, Police, any other sources**

12

Action proposed ...

- **Industries Association (Vatva, Naroda, Odhav ..)**
 - Provide Camera in the strategic locations of the GIDC to identify illegal movement of tankers during odd hours.
 - Mandatory Ban on movement of tankers in & out from GIDC during night hours.
 - Keep watch on industries generating/using spent acid & inform the GPCB for any illegal activities carried out industries of GIDC.
 - Industry Association shall inform their member industries for sale or Purchase of spent acid through Common Spent Acid Management Facility only
 - Mega Clean association co-ordinate with AMC to disconnect illegal drainage connection into Mega Pipeline as there are chances of overflow in rainy season due to such illegal storm water discharge into pipeline and overflow water leads to Khari cut Canal

13

Action proposed ...

- **Other Departments**
 - Agriculture Department shall give expert opinion for Damage to the agricultural crops by using wastewater from Khari River/ Kharicut canals, if any.
 - Irrigation Department shall provide expert opinion for lifting and use of wastewater from River Khari and Khari cut Canal throughout the year.
 - Irrigation Department arrange to make concrete lining work for remaining Khari cut Canal

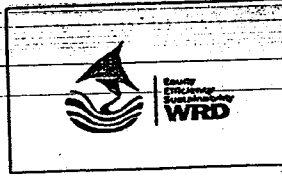
14

Thanks ...

- Any Input / Suggestions



H. U. Kalyani
C. E. (N.G.) and Addl. Secretary



F. No. - AIPC/2019/1458/29/K.3
9/2, Saradar Bhavan, Sachivalay,
N. W. R. W. S. & K. Department,
Gandhinagar- 382010
Email : huk2026@gmail.com
Tele. : (079) 23254218
Fax : (079) 23251708

Date 24/07/2019

To,
The Member Secretary,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector-10-A,
Gandhinagar - 382010.

Subject : Kharicut Canal & Khari River - Compliance of Directions issued by Hon'ble
NGT (Principal Bench) New Delhi reg.
Reference : Your office letter no. GPCB/NGT-KH-142/OA No. 105/2019/513289,
Dt.11/07/2019.

With reference to the subject cited above the expert opinion regarding lifting of waste water from Khari River and Kharicut canal was sought from Irrigation Department. Upon this our perspective on the said matter is as follows:


Kharicut canal passes through various areas of Eastern Ahmedabad city and reaches to Vatva Kotha, which is off taking point of branch canals of Section 3, Section 4, Lambha branch and Gamdi branch. For irrigation purpose, water is supplied to command area in Rabi and Kharif seasons through present canal network which consists of various branch canals and distributaries off taking from branch canals of Section 3 and 4. Therefore, major command area of Kharicut Canal Project is located downstream of Vatva Kotha.

Polluted water from domestic use, industrial effluents etc. are discharged heavily in Kharicut Canal from various area of Ahmedabad Municipal Corporation (AMC) through different sources especially during closing period of irrigation. Flow of polluted water is diverted to Khari River through Vinzol Escape. This polluted water causes different problems such as reduction in fertility of land, adverse effects on crops, pollution in surrounding area and various health related issues. Irrigation department has raised these issues with the concerned departments for necessary actions since last ten years.

In this matter, Joint committee has suggested to submit the detailed report on Lift Irrigation. Villages mentioned in this report are of Kheda district which includes Lali, Pingalaj, Navagam and Bherai. Joint committee advised for opinion on the usage of irrigation water in above mentioned villages. Khari River passes nearby these villages, which consist polluted water. Some of the farmers residing near Khari River are using this polluted water by lift irrigation. In this regard, it is necessary to inform that the polluted water (chemical-mixed water) flowing in the Kharicut Canal and Khari River is treated as well as untreated. It is not at all advisable to use this polluted water for farming due to following reasons.

1. In the reach of Kharicut canal starting from Naroda to Vinzol Escape, it contains polluted water and chemical effluents. This polluted water cannot be used for irrigation as nearby area is industrial as well as residential.

2. Even though, some local farmers are using the polluted water from Khari River on basis of their past experience, it is mandatory to obtain the opinion of Agriculture department on usage of this polluted water for farming.
3. The polluted water of Khari River flows throughout the year. Source of this polluted water and industrial water is AMC area and industrial units. Irrigation planning cannot be done since irrigation department does not have any information regarding availability of the treated water and its utility.
4. Polluted water flows continuously in Khari River, which indicates that limited local users are using this water. Therefore, irrigation planning is not feasible there.
5. If the polluted water is used for irrigation, the fertility of agricultural land may be decreased. In addition to this, the plants absorb chemicals from polluted water and causes health related issues. (Opinion of Agriculture Department is necessary.)
Irrigation department cannot give opinion regarding lifting of waste water from River Khari throughout the year without having details of utilisation and disposal of such lifted water beyond point of lifting.



(H. U. Kalyani)

Copy forwarded to, Superintending Engineer, Ahmedabad Irrigation Project Circle, Ahmedabad for information.

Minutes of the meeting with respect to issue of pollution in Kharicut Canal/ Khari river in compliance to the Hon'ble NGT, order dtd.11.10.2019 in the matter of O.A No. 105/2019 at 11.30 am on 27.11.2019 under the Chairmanship of Shri N. M. Tabhani, Member Secretary, GPCB.

A meeting was organised with respect to the matter of O.A No. 105 of 2019 in the Hon'ble NGT (Principal Bench) New Delhi, applicant Ajitsinh Bhurubha Vaghela & Inhabitants of several villages of Kheda Taluka, Kheda district v/s State of Gujarat

In this meeting officer from Central Pollution Control Board (CPCB), Ahmedabad Municipal Corporation (AMC), Home Department, Agriculture Department, Irrigation Department, Official of Vatva, Naroda and Odhav Industrial Association, CEO of Mega Clean Authority, Official of Regional and Head office Ahmedabad (East) and Nadiad were remained present. List of the participants remained present are enclosed as per Annexure-A.

GPCB has given a brief about the matter and informed about the decisions taken during RRC meeting dated 26.08.2019. Review of the decisions taken from all the stakeholders and action taken by respective agencies are briefed below.

Sr. No.	List of decisions made during RRC meeting dtd. 26.08.2019	Concern Agencies	Current Status
1.	Ahmedabad Municipal Corporation (AMC) and Regional Office, GPCB Ahmedabad (East) will carry out survey for remaining open manhole of AMC sewage network located at Ring Road of Ahmedabad City.	AMC, GPCB	The Joint team of Regional Office, (Ahmedabad-East) GPCB and Ahmedabad Municipal Corporation (AMC) has carried out visit on 29.08.2019 & submitted report regarding 46 open manholes located in the AMC sewage network
2.	AMC will carry out work for sealing the open manhole in a such a way that it cannot be used for illegal discharge. AMC shall verify status of sealed manholes regularly.	AMC	AMC have sealed 40 manholes in the sewerage conveyance line and sealing of remaining 6 manholes are under progress.
3.	AMC shall install online pH and flow meter in the manholes which	AMC	AMC has not yet updated status regarding

	are located upstream of Kharicut canal to identify any illegal discharge of acidic waste water through manholes.		installation of online pH meter and flow meter.
4.	AMC shall submit short term and long term action plan to RRC for treatment and disposal of domestic waste water coming at Vinzol STP and shall upgrade capacity of STP to prevent bypass of untreated domestic waste water into Khari cut Canal & Khari River.	AMC	AMC has informed that short term and long term action plan submitted , However GPCB Official has informed that the same was not found detailed as required .
5.	A joint task force under the nodal officer of AMC Chief engineer comprising of officers of Regional Office GPCB ABD-East, Police Department, representatives of Industrial Association, CEO of Mega Pipeline, GIDC. Nodal Officer may include any expert member as & when required.	AMC, GPCB, Home Department, Industrial Association, CEO of Mega Pipeline, GIDC	Nodal Agency for formation of joint task force is AMC which has not formed any joint task force committee.
6.	GPCB Regional Office (ABD-East) shall carry out regular monitoring of Khari-cut Canal & Khari River.	GPCB	GPCB is continuously monitoring the Kharicut canal and Khari river at upstream and downstream.
7.	All GIDC Estate shall install CCTV camera at strategic location having back up data record to keep watch on illegal movement of tankers.	Industrial Association	Vatva, Naroda have installed CCTV cameras in their estate.
8.	Agriculture Department shall carry out survey around the	Agriculture Department	Agriculture Dept has submitted letter to GPCB regarding

	stretch to find out damage to the crop.		observations of Anand Agriculture University. However, detailed investigation of the area using Khari River and Cannel Water for agriculture to find the damage to the crop as expected by RRC need to be prepared and submitted to GPCB.
9.	Home Department shall strengthen the vigilance by regular patrolling around the stretch to stop illegal discharge into the Khari stretch and provide police force to the task force team.	Home Department	Ahmedabad Police Commissioner, Sector 2, Ahmedabad City has sent letter dtd. 28.08.2019, in the said letter Police has assured to strengthen their vigilance & patrolling provide resources, file FIR against culprits and also increase checking of parked tankers.

It was found that the action taken submitted by agencies/authorities are not satisfactory. It is decided that proper action report needs to be submitted before 02.12.2019 to GPCB so that it can be compiled and placed before RRC committee during next review meeting.

Though it was informed by AMC, that sealing of 40 manholes out of 46 identified were completed on 26.09.2019. However, during GPCB visit to Vinzol STP, it was found that the Vinzol STP has once again started receiving the acidic waste water for about 1-2 hours a day since November. The matter was seriously reviewed by MS, GPCB and it was decided that no acidic waste water should be discharged through Vinzol STP, in this regard it was decided that;

- AMC should immediately form a task force team as decided by RRC committee names of officials from different agencies were provided to AMC to form the committee being Nodal Agency.
- During the meeting list of name of members are provided to the officials of AMC present during the meeting for constitution of committee by Nodal agency AMC, so that AMC can take immediate action for constitute Joint Task Force.
- It is understood that the acidic wastewater illegally discharge is observed once the pH of wastewater at Vinzol STP is manually checked. Therefore an interim measure to stop acidic wastewater entering into khari canal and river can be installation of online pH meter and neutralising facility to neutralise the acidic waste water if received at Vinzol STP need to be provided.

Representatives of Industrial Estate has informed that there are few scattered industries located outside the GIDC which are generating such acidic/colored wastewater and are not the members of CETPs. Moreover, there are industries in other areas where no facility like Novel Spent Acid Management is available.

Hence industries generating acidic waste (mainly white, red, yellow and reported colours) in and around surrounding of Ahmedabad may also be monitored about generation and disposal of acidic waste water. Therefore, industries generating acidic waste water in surrounding area of Ahmedabad may be monitored by respective Regional Officer and report about the generation and disposal of acidic waste water shall be submitted within 15 days.

It was discussed that the stretches where illegal discharges through tankers are suspected, no tanker movement during night hours (i.e. 8 pm to 8 am) shall be allowed. Such stretches need to be identified by the task force committee so that it may be notified by the concerned District Collector to stop tanker movement in the stretch from 8 pm to 8 am.

GPCB shall monitor the stretch more frequently and specially during the times when receipt of acidic waste water as per the records of Vinzol STP (AMC).

Irrigation Department was asked to send specific details about Kharicut Canal which is meeting Khari River in Gujarat is affecting irrigation facilities of the inhabitants as the only source of water for irrigation and for consumption by animals like cattles and sheep etc.

Regional Officer , GPCB (Nadiad) was asked to visit the village Bheraj, Pinngloj, Navagaon, Lali etc. villages and verify status of Borewells have been dug in without permission of the Concerned Authority.

Continual Drone survey of the stretch of river may also be explore to find the prominent suspected locations for such illegal discharges.

Joint Monitoring of Kharicut Cannel and River stretch by CPCB and GPCB will be carried out on 10.12.2019. All the action points may need to be completed before submission of status report to Hon'ble NGT.

The meeting was ended with thanks to and from the chair.

Meeting on 27.11.2019 at 11.30 am at Head office, GPCB, Gandhinagar, with reference to review action taken w.r.to the matter of OA no. 105/2019 Ajitsinh Bhurubha Vaghela vs State of Gujarat in the Hon'ble NGT, New Delhi.

Sr. No.	Name	Organization	Designation & Contact Number	Signature
1.	N.M.Tabhani	GPCB	MS	
2.	Amit Thakkar	CPCB	Sc.D 9328566788	
3.	K.D. Suthar	Home Dept	J.S. 99784 06384	
4.	Shankarlal	Green Emv Vatra.	Chairman 9824010610	
5.	SHAIKHA PATWARI	Chairman NGPZ	Chairman NGPZ	
6.	Deltic Dande	CEO-GESCL Jt. CEO - megal	CEO gescl.com	
7.	Y. A. Telsin	R.O. GPCB Medical	R.O. 9426336696	
8.	Dr. H. R. Joshi	Deputy Dir Agri	9426226876	
9.	M. R. Patel.	SE, AIPC Water Resources Dept	9913701310	
10.	Ravi Patel	AML	Env. Eng. CNRP 8866441790	
11.	Rakhi Trivedi	A.M.C.	Additional City Engg	
12.	R.A. Parmar.	D.E.E. Kharicut Canal	Dy. Sp. Eng 9428217316	
13.	Dushyant Bachambhatt	CEO CETP-odhav	97250 90081	
14.	K.C. Pagarani	AEE, GPCB -Medical	908 AEE	
15.	Vidhi Kulkarni	AEE, Abd(CE) GPCB	AEE	
16.	Prayanker Patel	SSA, Abd(CE) GPCB	SSA	
17.	T. B. Shukh	R.O ABD(CE)	9824180382	
18.	Ashwin Mishra	AEE AB(CE)		
19.	Dusanth Nadida	AEE And(CE) GPCB		
20.	Bhargav Gohil	GPCB	AEE	
21.	Rajeshwar Barmar	GPCB	Unit Head Abd - East	
22.				
23.				
24.				

Annexure -3

Analysis results of samples collected from various locations in Khari River/ Kharicut canal on dated 13/12/2019

PARAMETERS	LOCATIONS					
	K1	K2	K3	K4	K5	K6
Temp.	30	29	29	30	30	30
pH	6.88	7.51	7.68	6.69	7.33	7.28
Colour	90	70	60	200	150	75
TDS	932	1472	1440	1812	1144	1242
Suspended Solids	192	36	56	244	156	184
Ammonical Nitrogen	28.67	27.50	32.98	26.50	26.65	27.05
TKN	48.10	45.58	52.14	44.3	39.82	45.47
Percent Sodium Chloride	66.93	91.01	76.53	57.93	68.54	-
Sulphate	276	414	478	457	289	288
TC	143	308	288	448	280	332
FC	-	-	-	1600	1400	16000
COD	-	-	-	540	630	2800
Phenolic Compound	331	272	328	502	333	411
Sulphide	0.24	BDL	0.26	0.76	BDL	BDL
Boron	29.14	16.33	10.04	8.78	21.27	16.77
Iron	0.23	0.19	0.059	0.12	0.23	0.17
Zinc	0.525	0.478	0.500	0.746	0.610	0.316
Total Chromium	BDL	BDL	BDL	BDL	BDL	BDL
Copper	BDL	BDL	0.020	BDL	0.024	BDL
Nickel	0.024	BDL	0.021	BDL	BDL	BDL
Lead	0.038	0.023	BDL	0.020	0.021	0.024
Cadmium	BDL	BDL	BDL	BDL	BDL	BDL
BOD	BDL	BDL	BDL	BDL	BDL	BDL
	115	91	87	153	115	119

NO.	Location Details
K1	From Kharicut Canal at Nirma Bridge, GIDC Vatva
K2	From Khari cut canal at GIDC Vatva - Vinzol village road bridge, near Phase II, GIDC Vatva
K3	From Kharicut canal at S.P. Ring road railway bridge, towards TSDF site of Vatva at Vinzol village
K4	From River Khari at Ropada foot over bridge, near Railway bridge, Village Ropada
K5	From River Khari at Chosar Village Bridge
K6	From River Khari at Lali Village Bridge

Annexure -4

Analysis results of samples collected from Ahmedabad Municipal Corporation – STP Vinzol on dated 13/12/2019

PARAMETERS	LOCATIONS			
	S1	S2	S3	S4
Temp.	29	29	29	29
pH	6.24	7.65	7.01	6.76
Colour	90	70	150	75
TDS	1226	1070	1232	1134
Suspended Solids	272	16	280	136
Ammonical Nitrogen	25.26	14.17	23.07	24.53
TKN	40.43	23.8	38.47	40.82
Percent sodium	64.37	72.84	68.61	59.32
Chloride	269	262	312	233
Sulphate	365	295	330	321
TC	2200	1100	1400	1700
FC	940	700	790	630
COD	476	69	439	324
Phenolic Compound	0.48	BDL	0.60	0.49
Sulphide	27.14	10.04	24.16	9.41
Boron	0.13	0.095	0.11	0.061
Iron	0.615	0.462	0.670	0.580
Zinc	BDL	BDL	BDL	BDL
Total Chromium	BDL	BDL	BDL	BDL
Copper	BDL	BDL	BDL	BDL
Nickel	BDL	BDL	0.021	0.020
Lead	BDL	BDL	BDL	BDL
Cadmium	BDL	BDL	BDL	BDL
BOD	170	11	155	111

NO.	Location Details
S1	From Inlet well pumping station of 70MLD & 35MLD STP at Vinzol village
S2	From outfall of 70 MLD STP of Ahmedabad Municipal Corporation, Vinzol
S3	From outfall of 70 MLD + 35 MLD + bypass line of STP
S4	From outfall of 35 MLD STP of Ahmedabad Municipal Corporation, Vinzol

Minutes of the meeting of 7th River Rejuvenation Committee (RRC) held on 05th December 2019 at 05.30 pm -To take stock of the situation in Kharicut Canal/Khari River Stretch

A meeting of River Rejuvenation Committee (RRC) was held on 05th December 2019 at Head Office of Gujarat Pollution Control Board, Gandhinagar to take stock of the situation in Kharicut Canal to comply with the directions given by the Hon'ble NGT (Principal Bench), New Delhi.

In this meeting Joint Commissioner of Police-Ahmedabad City, Superintendent of Police - Kheda, Officials of Ahmedabad Municipal Corporation (AMC), Irrigation Department, Agricultural Department, Representatives of Industrial Associations & CETP Vatva, Naroda & Odhav, Officers of GPCB were present. List of the participants remained present are enclosed as per **Annexure-A**.

Member Secretary, GPCB welcomed all participants and briefed about the issue of Khari cut canal and Khari River. Also, sensitised about Hon'ble NGT, New Delhi orders dated 01.07.2019 and subsequent orders in the matter of OA no. 105/2019 (Ajitsinh Bhurubha Vaghela & inhabitants of several Villages of Kheda Taluka, Dist. Kheda Vrs. State of Gujarat) in which the Hon'ble Court has directed RRC to take stock of situation of Khari River Stretch.

Unit Head Ahmedabad (East), GPCB has briefed about the matter and informed about the decisions taken during RRC meeting dated 26.08.2019. He also narrated about progress made by stakeholders, which was reviewed in joint meeting on 27.11.2019 by GPCB & CPCB (Copy of minutes attached as **Annexure B**)

Decision 1

Ahmedabad Municipal Corporation (AMC) and Regional Office, GPCB Ahmedabad (East) will carry out survey for remaining open manhole of AMC sewage network located at Ring Road of Ahmedabad City.

(Agencies: AMC, GPCB)

The Joint team of Regional Office, (Ahmedabad-East) GPCB and Ahmedabad Municipal Corporation (AMC) has carried out visit on 29.08.2019 & submitted report regarding 46 open manholes located in the AMC sewage network.

(Status – Partially Completed)

Decision 2

AMC will carry out work for sealing the open manhole in such a way that it cannot be used for illegal discharge. AMC shall verify status of sealed manholes regularly.

(Agencies: AMC)

AMC has sealed 40 manholes in the sewerage conveyance line and sealing of remaining 6 manholes are under progress.

(Status – Partially Completed)

Decision 3

AMC shall install online pH and flow meter in the manholes which are located upstream of Kharicut canal to identify any illegal discharge of acidic waste water through manholes.

(Agencies: AMC)

AMC has not made any progress regarding installation of online pH meter and flow meter. It was decided that AMC will install online pH meter on priority basis. Industrial association will give necessary technical assistance in this regard. AMC will submit detailed time bound programme within 15 days.

(Status – Not completed)

Decision 4

AMC shall submit short term and long-term action plan to RRC for treatment and disposal of domestic waste water coming at Vinzol STP and shall upgrade capacity of STP to prevent bypass of untreated domestic waste water into Khari cut Canal & Khari River.

(Agencies: AMC)

AMC has not submitted detailed report for the upgradation of Vinzol STP and prevention of bypass of untreated domestic waste water. Member Secretary, GPCB asked them to explore alternative option for discharging untreated/treated domestic waste water other than disposal into Kharicut canal/ Khari river. In no case any domestic waste water will be allowed into the Khari River as it is considered as Priority No. I in the Polluted River Stretches.

(Status – Not completed)

Decision 5

A joint task force under the nodal officer of AMC Chief engineer comprising of officers of Regional Office GPCB ABD-East, Police Department, representatives of Industrial Association, CEO of Mega Pipeline, GIDC. Nodal Officer may include any expert member as & when required.

(Agencies: AMC, GPCB, Home Department, Industrial Association, CEO of Mega Pipeline, GIDC)

Regional officer, GPCB Ahmedabad East has informed that the task force committee is already formed and started inspection of suspicious locations and ring road area in the odd hours. He added that the illegal discharge incidents have reduced due to monitoring of task force committee and emphasized on possibility of illegal discharge through parking areas and hotel outlets along with the presence of dummy lines into sewerage network.

Industrial association has asked Police Department to identify the owner of the tankers and industries for taking stringent actions by concerned department. They also asked Police Department to notify the Ring Road and other connected areas for restriction of tanker movement and prohibit parking activities in all stretch of ring road.

(Status – Partially completed)

Decision 6

GPCB Regional Office (ABD-East) shall carry out regular monitoring of Khari-cut Canal & Khari River.

(Agencies: GPCB)

Regional officer, GPCB, Ahmedabad East has informed that the regular monitoring of the stretch is going on and samples are regularly collected. As per the Regional Office visit no acidic waste water observed during the visit done from Mid of August 2019 to November 2019.

(Status –ongoing)

Decision 7

All GIDC Estate shall install CCTV camera at strategic location having back up data record to keep watch on illegal movement of tankers.

(Agencies: Industrial Association)

Naroda and Vatva industrial association have installed CCTV cameras. They also monitor the movement of tankers within their GIDC estate.

(Status – completed)

Decision 8

Agriculture Department shall carry out survey around the stretch to find out damage to the crop.

(Agencies: Agriculture Department)

Agriculture Department (Anand Agriculture University) was asked to submit detailed scientific investigation report (comprising soil sample and crops analysis also) of the area adjacent to Kharicut canal and Khari River stretch. Member Secretary, GPCB has instructed Agriculture Department (Anand Agriculture University) to submit comprehensive report before 20.12.2019.

(Status – Not completed)

Decision 9

Home Department shall strengthen the vigilance by regular patrolling around the stretch to stop illegal discharge into the Khari stretch and provide police force to the task force team.

(Agencies: Home Department)

Joint Commissioner of Police, Ahmedabad City insisted Industrial Association and GPCB to provide complete details of suspicious stretch along with the map. Based on this, Police department will issue notification for ban on parking of tankers on ring road and its surrounding area.

Joint Commissioner of Police, Ahmedabad City and Superintendent of Police, Kheda have agreed to give support during the visits of Task Force.

Joint Commissioner of Police, Ahmedabad City has also insisted AMC to carry out Mega drives of suspicious areas with the help of police force and demolish the suspicious parking/ service stations/ constructions.


Other decisions:

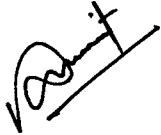
It was also decided that AMC will install online pH meter and neutralising facility at Vinzol STP . AMC will submit detailed time bound programme within 15 days.


Member Secretary, GPCB has asked all the concerned agencies to submit their details on or before 20.12.2019.

The meeting was ended with thanks to all authorities remained present in the meeting.

S. M. Saiyad, IFS
RRC Member &
Director (Environment), Department of
Forests & Environment,
Government of Gujarat.


M. S. Patel, IAS
RRC Member &
Commissioner of Municipalities
Administration,
Department of Urban Development,
Government of Gujarat.


Dr. Rahul Gupta, IAS
RRC Member &
Industries commissioner,
Department of Industries & Mines,
Government of Gujarat.


N. M. Tabhani
RRC Member -Convener &
Member Secretary
Gujarat Pollution Control Board,
Gandhinagar.

Annexure - A

Sign up sheet

Meeting on 05.12.2019 at 5.15 pm in River Rejuvenation Committee (RRC) at Head office, GPCB, Gandhinagar, with reference to review of action taken w.r.t. the matter of OA no. 105/2019 Ajitsinh Bhurubha Vaghela vs State of Gujarat in the Hon'ble NGT, New Delhi.

Sr. No.	Name	Designation & Organization	Contact Number & E-mail	Signature
1.	Shri S. M. Saiyad, IFS	Committee Member & Director (Environment), Dept. of Forest & Environment		
2.	Shri M. S. Patel, IAS Paras K. Songhvi CE, UUDM	Committee Member & Commissioner of Municipalities Administration, Dept. of Urban Development	9879517857	
3.	Smt. Mamta Verma, IAS	Committee Member & Industrial Commissioner Dept. of Industries & Mines		
4.	Shri N. M. Tabhani	Member- Convener of Committee & Member Secretary - GPCB		
5.	SHAILGISH PATWARI	Chairman, Narsod-Enviro Project Ltd.	9375148584 spatwari.180@gmail.com	
6.	DAVDA DEEPAIC	CEO- GESCEL Jt. CEO - MEGA LINE	9909907678 ceo@gesasi.com	
7.	DUSHYANT BRAHMBHATT	CEO - OEPL CETP - ODHAV	9725090091 cetp.odhav@gmail.com	
8.	Dr. M. B. Parmar	Research Scientist (Res) MRRS, AAU, Navagam (Anand)	7573013548	
9.	Pro. D. J. Kachav.	Asst. Research Scientist MRRS, AAU, Navagam	9825598707	
10.	B. K. Prorromi	EE NLO Narsod M. I. C. Narsod	9429316009	
11.	Chetansinh Vaghela	Executive Engineer Albad Irrigation D/M	8160718028	
12.	Neha Dhadgaj	Environment Engineer	7069040836	
13.	Rutvij Patel	Environment Engineer (NRCP)	8666441790	
14.	Rakhi Trivedi	Additional City Engg. (NRCP)	9327038850	
15.	Praman Kumar	ASP Virangan, And. Rural.	9978407080	
16.	P. R. Jadhav	PI, SOG, Ahmedabad Rural	9898478033	

17.	H.R. PATEL PSI	PSI Vivekanandnagar Post	9586598710 P.h.vrshi133@gmail.com	
18.	V.N. Ahir (PSI)	SP office, ADD (LIB)	9099953501	
19.	Divya Mishra IPS	SP, Kheda	9978405072	 5/12/19
20.	Vipuna Tarane IPS	Joint CP. A'bad City	9978406338	
21.	G H Trimbali	SP	757452422	
22.	Ravati Janshane	CRESCSL, Varva	7567570400	
23.	Palak Mehta	AE, GPCB		
24.	Priyanka Patel	SSA GPCB		
25.	Sumangini Chauhan	Chemist	9979798987	
26.	Bhagwan Gehlot	AE - GPCB		 5/12
27.	A.B. ABADI	PI Aswaji Poo station	9687675937	
28.	Y. A. Tehsin	R.O. GPCB, Medical	9426336696	
29.	A.J. Rathod	DEE, RO, GPCB, Nadiad	8140944711	
30.	Rajeshkumar Parvati	EE unit - Hedd - Abd - Est	9428503191	
31.	T. B. Shah	RO, A'bad (East)		
32.	Vidhi Lalani	AE, HO, GPCB	8141698933	
33.	Jaydeep Joshi	AE, HO, GPCB		
34.	Dashrath J. Nudodu	AE, HO, GPCB		
35.				

Annexure - B

Minutes of the meeting with respect to issue of pollution in Kharicut Canal/ Khari river in compliance to the Hon'ble NGT, order dtd.11.10.2019 in the matter of O.A No. 105/2019 at 11.30 am on 27.11.2019 under the Chairmanship of Shri N. M. Tabhani, Member Secretary, GPCB.

A meeting was organised with respect to the matter of O.A No. 105 of 2019 in the Hon'ble NGT (Principal Bench) New Delhi, applicant Ajitsinh Bhurubha Vaghela & Inhabitants of several villages of Kheda Taluka, Kheda district v/s State of Gujarat

In this meeting officer from Central Pollution Control Board (CPCB), Ahmedabad Municipal Corporation (AMC), Home Department, Agriculture Department, Irrigation Department, Official of Vatva, Naroda and Odhav Industrial Association, CEO of Mega Clean Authority, Official of Regional and Head office Ahmedabad (East) and Nadiad were remained present. List of the participants remained present are enclosed as per Annexure-A.

GPCB has given a brief about the matter and informed about the decisions taken during RRC meeting dated 26.08.2019. Review of the decisions taken from all the stakeholders and action taken by respective agencies are briefed below.

Sr. No.	List of decisions made during RRC meeting dtd. 26.08.2019	Concern Agencies	Current Status
1.	Ahmedabad Municipal Corporation (AMC) and Regional Office, GPCB Ahmedabad (East) will carry out survey for remaining open manhole of AMC sewage network located at Ring Road of Ahmedabad City.	AMC, GPCB	The Joint team of Regional Office, (Ahmedabad-East) GPCB and Ahmedabad Municipal Corporation (AMC) has carried out visit on 29.08.2019 & submitted report regarding 46 open manholes located in the AMC sewage network
2.	AMC will carry out work for sealing the open manhole in a such a way that it cannot be used for illegal discharge. AMC shall verify status of sealed manholes regularly.	AMC	AMC have sealed 40 manholes in the sewerage conveyance line and sealing of remaining 6 manholes are under progress.
3.	AMC shall install online pH and flow meter in the manholes which	AMC	AMC has not yet updated status regarding

	are located upstream of Kharicut canal to identify any illegal discharge of acidic waste water through manholes.		installation of online pH meter and flow meter.
4.	AMC shall submit short term and long term action plan to RRC for treatment and disposal of domestic waste water coming at Vinzol STP and shall upgrade capacity of STP to prevent bypass of untreated domestic waste water into Khari cut Canal & Khari River.	AMC	AMC has informed that short term and long term action plan submitted , However GPCB Official has informed that the same was not found detailed as required .
5.	A joint task force under the nodal officer of AMC Chief engineer comprising of officers of Regional Office GPCB ABD-East, Police Department, representatives of Industrial Association, CEO of Mega Pipeline, GIDC. Nodal Officer may include any expert member as & when required.	AMC, GPCB, Home Department, Industrial Association, CEO of Mega Pipeline, GIDC	Nodal Agency for formation of joint task force is AMC which has not formed any joint task force committee.
6.	GPCB Regional Office (ABD-East) shall carry out regular monitoring of Khari-cut Canal & Khari River.	GPCB	GPCB is continuously monitoring the Kharicut canal and Khari river at upstream and downstream.
7.	All GIDC Estate shall install CCTV camera at strategic location having back up data record to keep watch on illegal movement of tankers.	Industrial Association	Vatva, Naroda have installed CCTV cameras in their estate.
8.	Agriculture Department shall carry out survey around the	Agriculture Department	Agriculture Dept has submitted letter to GPCB regarding

	stretch to find out damage to the crop.		observations of Anand Agriculture University. However, detailed investigation of the area using Khari River and Cannel Water for agriculture to find the damage to the crop as expected by RRC need to be prepared and submitted to GPCB.
9.	Home Department shall strengthen the vigilance by regular patrolling around the stretch to stop illegal discharge into the Khari stretch and provide police force to the task force team.	Home Department	Ahmedabad Police Commissioner, Sector 2, Ahmedabad City has sent letter dtd. 28.08.2019, in the said letter Police has assured to strengthen their vigilance & patrolling provide resources, file FIR against culprits and also increase checking of parked tankers.

It was found that the action taken submitted by agencies/authorities are not satisfactory. It is decided that proper action report needs to be submitted before 02.12.2019 to GPCB so that it can be compiled and placed before RRC committee during next review meeting.

Though it was informed by AMC, that sealing of 40 manholes out of 46 identified were completed on 26.09.2019. However, during GPCB visit to Vinzol STP, it was found that the Vinzol STP has once again started receiving the acidic waste water for about 1-2 hours a day since November. The matter was seriously reviewed by MS, GPCB and it was decided that no acidic waste water should be discharged through Vinzol STP, in this regard it was decided that;

- AMC should immediately form a task force team as decided by RRC committee names of officials from different agencies were provided to AMC to form the committee being Nodal Agency.
- During the meeting list of name of members are provided to the officials of AMC present during the meeting for constitution of committee by Nodal agency AMC, so that AMC can take immediate action for constitute Joint Task Force.
- It is understood that the acidic wastewater illegally discharge is observed once the pH of wastewater at Vinzol STP is manually checked. Therefore an interim measure to stop acidic wastewater entering into khari canal and river can be installation of online pH meter and neutralising facility to neutralise the acidic waste water if received at Vinzol STP need to be provided.

Representatives of Industrial Estate has informed that there are few scattered industries located outside the GIDC which are generating such acidic/colored wastewater and are not the members of CETPs. Moreover, there are industries in other areas where no facility like Novel Spent Acid Management is available.

Hence industries generating acidic waste (mainly white, red, yellow and reported colours) in and around surrounding of Ahmedabad may also be monitored about generation and disposal of acidic waste water. Therefore, industries generating acidic waste water in surrounding area of Ahmedabad may be monitored by respective Regional Officer and report about the generation and disposal of acidic waste water shall be submitted within 15 days.

It was discussed that the stretches where illegal discharges through tankers are suspected, no tanker movement during night hours (i.e. 8 pm to 8 am) shall be allowed. Such stretches need to be identified by the task force committee so that it may be notified by the concerned District Collector to stop tanker movement in the stretch from 8 pm to 8 am.

GPCB shall monitor the stretch more frequently and specially during the times when receipt of acidic waste water as per the records of Vinzol STP (AMC).

Irrigation Department was asked to send specific details about Khari Canal which is meeting Khari River in Gujarat is affecting irrigation facilities of the inhabitants as the only source of water for irrigation and for consumption by animals like cattles and sheep etc.

Regional Officer , GPCB (Nadiad) was asked to visit the village Bheraj, Pinngloj, Navagaon, Lali etc. villages and verify status of Borewells have been dug in without permission of the Concerned Authority.

Continual Drone survey of the stretch of river may also be explore to find the prominent suspected locations for such illegal discharges.

Joint Monitoring of Kharicut Cannel and River stretch by CPCB and GPCB will be carried out on 10.12.2019. All the action points may need to be completed before submission of status report to Hon'ble NGT.

The meeting was ended with thanks to and from the chair.

Meeting on 27.11.2019 at 11.30 am at Head office, GPCB, Gandhinagar, with reference to review action taken w.r.to the matter of OA no. 105/2019 Ajitsinh Bhurubha Vaghela vs State of Gujarat in the Hon'ble NGT, New Delhi.

Sr. No.	Name	Organization	Designation & Contact Number	Signature
1.	N.M.Tabhani	GPCB	MS	
2.	Amit Thakkar	CPCB	Sec.D 9328566788	
3.	K.D. Suthar	Home Dept	J.S. 99784 06384	
4.	Shankarlal	Green Env Vatra.	Chairman 9824010610	
5.	SHARDA PATWARI	Chairman NG-P2	Chairman NG-P2	
6.	Deekha Vande	CEO-GESCL Dt. Gov. Megalaya	CEO gescl.com	
7.	Y. A. Teshi	R.O. GPCB Medical	R.O. 9426336696	
8.	Dr. H. A. Joshi	Deputy Dir Agri	9426226876	
9.	M. R. Patel.	SE, AIPC Water Resources Dept	9913701310	
10.	Ravi Patel	A.M.C	Env. Eng. (NRC) 8866441791	
11.	Rakhi Trivedi	A.M.C	Additional City Engg	
12.	R. A. Parmar.	D.E.E. Kharicut Canal	Dy. Sr. Eng. 9928217514	
13.	Dushyant Bachambhatt	CEO CETP-Oldhav	97250 90001	
14.	Kik. Poojari	AEE, GPCB -Medical	903 AEE	
15.	Vidhi Kulkarni	AEE, Abd(CE) GPCB	AEE	
16.	Prayanker Patel	SSA, Abd(CE) GPCB	SSA	
17.	T. B. Shukh	R.O ABD(CE)	9824180382	
18.	Ashwin Mishra	AEE ABD(CE)		
19.	Jasvanti Nadadia	AEE Abd(CE) GPCB		
20.	Bhargav Gohil	GPCB	AEE	
21.	Rajeshkumar Kuroor	GPCB	Unit Head Abd - East	
22.				
23.				
24.				

Annexure -6

Analysis results of samples collected during monitoring by GPCB

October 2019				
DATE	Sampling Point	COD	pH	TDS
03/10/2019	Kharicut canal at GIDC Vatva - vinzol road bridge, near phase ii, gidc vatva	168	7.57	1894
	kharicut canal at s p ring road railway bridge near vinzol village towards tsdf site of vatva	134	7.39	1560
	river khari at ropda village near foot over bridge , opp railway bridge ropada	264	7.4	103
05/10/2019	from vinzol vatva bridge near phase 2 gidc vatva	225	7.72	1242
	from sp ring road bridge near green tsdf site	171	7.7	1416
	khari river at foot over bridge near railway track ropada village	331	7.42	1328
06/10/2019	from khari cut canal at vinzol vill. road bridge, nr. ph-ii, gidc vatva	166	7.53	1898
	from khari cut canal, near s.p. ring road	162	7.46	1672
	from river khari at foot over bridge, nr. rail way bridge, vill.-ropada	509	7.13	1332
08/10/2019	khari cut canal at vinzol vatva bridge, near phase – ii, gidc vatva	165	7.56	1602
	khari cut canal at downstream of vatva gidc under sp ring road bridge	180	7.59	1616
	confluence of river khari and kharicut canal at village ropada under the western railway bridge	349	7.21	1278
11/10/2019	river khari at ropda foot over bridge, village-ropda near railway bridge	239	7.2	1402
	from kharicut canal near village-vinzol, vatva-gidc road, ahmedabad	98	7.45	1554
	from kharicut canal nr. railway over bridge, s.p. ring road, vinzol(downstream of gidc-vatva)	112	7.49	1818
19/10/2019	from kharicut canal at gidc vatva - vinzol village road bridge, near phase ii, gidc vatva	334	7.2	1322
	from kharicut canal at s.p. ring road railway bridge, towards tsdf site of vatva at vinzol village	258	7.37	1414
	from river khari at ropada foot over bridge, village ropada, near railway bridge	269	7.22	1278
24/10/2019	from confluence of river khari & khari cut canal at ropada village under westrn railway bridge.	327	6.9	1868
	khari cut canal at downstream of vatva gidc under sp ring road bridge	366	7.01	1258
	khari cut canal at vinzol vatva bridge, near phase – ii, gidc vatva	208	7.48	1734

30/10/2019	from kharicut canal at vinzol bridge, gidc vatva near village vizol	84	7.24	466
	from kharicut canal near railway overbridge, s.p. ring road, vinzol (downstream of gidc vatva)	102	7.21	510
	from river khari at causeway bridge at vill: ropda	119	7.27	650
November 2019				
DATE	Sampling Point	COD	pH	TDS
08/11/2019	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	384	7.08	1813
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	269	7.28	1330
	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	182	7.51	136
13/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	305	7.36	1110
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	228	7.36	1280
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	289	7.15	1100
17/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	180	7.56	1364
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	210	7.36	1176
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	328	7.27	964
20/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	371	7.35	1296
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	178	7.47	1628
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	442	7.06	1356
21/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	252	7.4	1314
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	279	7.43	1350
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	338	7.04	1314
22/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	405	7.19	1314
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	233	7.16	1494
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	484	6.84	1544
23/11/2019	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	363	6.93	1350

	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	204	7.5	1378
	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	309	7.31	1414
24/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	206	7.5	1454
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	197	7.54	1344
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	402	6.92	1448
25/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	217	7.43	1352
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	284	7.65	1214
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	356	7.3	1314
27/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	280	7.33	1482
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	318	7.18	1708
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	292	7.25	1428
30/11/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	512	7.33	1304
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDF site of Vatva.	284	7.17	1658
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	401	7.11	1324

December 2019

DATE & Samp ID	Sampling Point	COD	pH	TDS
01/12/2019	Khari canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	304	7.34	1658
	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	235	7.53	1448
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	719	6.63	2996
02/12/2019	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	220	7.47	1108
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	293	7.02	1180
03/12/2019	Khari canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	200	7.43	1350
	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	214	7.45	1342
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	613	7.12	1152
	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	228	7.96	1218
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	437	7.48	1124
05/12/2019	Khari canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	299	7.55	1198
	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	324	8.1	1376
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	214	7.56	1218
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	327	7.31	1208
	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	226	7.34	1050
	Khari canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	252	7.34	1090
06/12/2019	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	293	7.51	1256
	Khari canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	212	7.48	1148
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	391	7.41	1220
07/12/2019	Khari canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	181	7.65	1330
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	349	7.39	1228

08/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva..	289	7.48	1170
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	354	7.38	1126
09/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	251	7.42	1146
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	261	7.44	1138
10/12/2019	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	278	7.51	952
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	282	7.36	1146
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	330	7.3	802
11/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	272	7.54	998
	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	246	7.52	938
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	328	7.4	860
12/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	210	7.51	1272
	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	229	7.37	1254
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	258	7.26	1214
13/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	328	7.68	1440
	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	272	7.51	1472
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	502	6.69	1812
	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	262	7.47	1244
	Kharicut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	290	7.54	1562
14/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	232	7.65	1184
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	296	7.58	1124
15/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	317	7.58	1178
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	401	7.35	1310
16/12/2019	Kharicut canal at S P Ring road railway bridge near vinzol village towards TSDf site of Vatva.	279	7.64	1636

	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	325	7.54	1480
17/12/2019	Khari cut canal at S P Ring road railway bridge near vinzol village towards TSD site of Vatva.	306	7.62	1548
	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	353	7.41	1416
	Khari cut canal at GIDC vatva - vinzol road bridge,near phase II, GIDC Vatva.	344	7.65	1262
18/12/2019	River khari at Ropda village near foot over bridge , opp railway bridge, Ropada.	389	7.27	1490



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, **Gandhinagar** 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

GPCB/ LGL-C-Notice-ABD- 443/52.6045

05 NOV 2019 R.P.A.D.

LEGAL NOTICE

To,

- 1) **Ahmedabad Municipal Corporation- Vinzol STP 70 MLD.**
PLOT NO:93,10,113,115,117(P), 118,119,92,104,105,109,111,112,116,120,
near Vinoba bhavenagar, Vill;Vinzol,
Ahmedabad- 382445
- 2) **The Chief Engineer**
Mahanagar Seva Sadan
Sardar Patel Bhavan
Danapith Ahmedabad - 380001.
- 3) **The Municipal Commissioner**
Mahanagar Seva Sadan
Sardar Patel Bhavan
Danapith Ahmedabad - 380001.

Dear Sir,

Gujarat Pollution Control Board (hereinafter referred to as the Board) a statutory body constituted under Section 4 of the Water (Prevention and Control of Pollution) Act-1974 (hereinafter referred to as the Water Act-1974) and its Head Office situated at Sector: 10-A, Gandhinagar: 382010 issue this notice as under: -

- 1) You are authority of Ahmedabad Municipal Corporation (AMC) and the administrator of the Sewage Treatment Plant (STP) vinzol located at Vinzol, Vatva, Ahmedabad area. You are having a sewage treatment plant located at PLOT NO: 93,10,113,115,117(P), 118,119,92,104,105,109,111,112,116,120. near Vinoba bhavenagar, Vill;Vinzol, Ahmedabad- 382445.
- 2) And whereas the Board has granted Consolidated Consents & Authorizations (CC&A) under the provision of the Water Act 1974, Air Act-1981 & Hazardous and other wastes Rules 2016 vide Consent Order No. W-100525 for the operation of your STP with Specific terms and Conditions and it is valid up 30/06/2023.
- 3) And whereas the GPCB had issued legal notice for various non compliance on 6th July 2019, however the reply received is not found satisfactory as full compliance of directions are not found in it. This indicated you are continuously non complying the board's consent.

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- 7/28
- 4) And whereas the board authorized officer visited your STP on 19/07/2019, 29/07/2019, 07/08/2019 and 21/08/2019, following are major non compliance observed as below:
- a. During inspection dtd.21/08/2019, provided STP was found not in operation and all STP units are found empty.
 - b. As per report dtd.21/08/2019, at the time of inspection STP was not in operation and hence all influent (incoming domestic wastewater & acidic wastewater) is bypassed and is discharged into River Khari without any treatment.
 - c. At the time of inspection dtd.21/08/2019, domestic wastewater is discharged into kharicut canal, near S.P.Ring Road.
 - d. During inspection dtd.07/08/2019, it was observed that the bypass gate at the inlet wastewater tank found broken and due to which part of the wastewater is bypassed from the inlet tank only.
 - e. As per report dtd. 07/08/2019, acidic wastewater at the inlet are bypassed the directly to kharicut canal.
 - f. As per report dtd. 19/07/2019, STP by-passes their untreated wastewater if incoming wastewater is found acidic or incoming wastewater flow is in huge quantity.
 - g. STP frequently receives the acidic waste water and bypasses it without any treatment.
 - h. STP authority has not submitted proper action plan in compliance of NOD issued u/s 33(A) of the water act-1974 dated 11/04/2019
 - i. STP authority has not replied in context of direction issued u/s 33(A) of the Water Act-1974 issued on dt.06/08/2019.
 - j. STP authority has not submitted proper compliance of legal Notice u/s 33(A) of the Water Act-1974 issued on dt.06/07/2019.
 - k. Analysis Report shows non-compliance with respect to the discharge norms of Consolidated Consent & Authorization.
- 5) And whereas your record insists continuous incoming acidic waste water and bypass of waste water into Khari river and not submitted satisfactory compliance reply with respect to the Notice of Direction as well as Legal notice.
- 6) And whereas you have not submitted any reply with respect to the Direction issued u/s 33(A) of the Water Act-1974, vide letter dt.06/08/2019.
- 7) And whereas it is continuously observed that you are not much concerned /interested in preventing the pollution and you are habituated for violation of the norms and condition of CCA and various orders of the various courts and Hon'ble National Green Tribunal.



GPCB

GUJARAT POLLUTION CONTROL BOARD

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- 8) Under the circumstances you are directed to show cause and submit reply point wise with full compliance within fifteen days from the receipt of this notice, as you are responsible for the breach of provisions of Environmental laws and why you should not be prosecuted for offences committed under Environment Protection Act-1986, Water Act-1974 and various Hon. Court orders.

For and Behalf Of
Gujarat Pollution Control Board


(R.R. Panchal)
Law Officer

Copy to:

1. Regional officer,
Regional office,
GPCB Ahmedabad (East)..... For your information and necessary
action.
2. Unit Head,
Ahmedabad (East),
Head office, GPCB, Gandhinagar..... For your information and
necessary action.
3. Legal branch,
Head office, GPCB, Gandhinagar..... For your information

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R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE 'WATER ACT') AS AMENDED FROM TIME TO TIME.

WHEREAS Ahmedabad Municipal Corporation (AMC) having a Sewage Treatment Plant (STP) for the treatment of domestic waste water (Sewage) located at Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120, Near Vinoba bhavenagar, Village: Vinzol, Ahmedabad - 382 445.

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. W-100525 dated 04/04/2019 which was valid up to 30.06.2023 for the treatment of domestic waste water (Sewage) subject to the conditions mentioned therein.

AND WHEREAS it is regularly observed that STP bypasses the waste water untreated waste water into Khari river which indicates continuous noncompliance of the consent of the Board.

AND WHEREAS your record insists continuous incoming acidic waste water and bypass of waste water into Khari river and not submitted satisfactory compliance reply with respect to the Notice of Direction dated 11/04/2019 as well as legal notice dated 06/07/2019.

AND WHEREAS you have not submitted any reply with respect to the Direction issued u/s 33(A) of the Water Act-1974, vide letter dt.06/08/2019.

NOW THEREFORE Board proposes to issue directions under Section 33(A) of the Water Act-1974 as under:

1. To close the operation of your STP on the above mentioned site till complying consented conditions.
2. You are directed to submit Time bound Action plan to achieve norms by required improvement/ up gradation and to stop the bypass.
3. You are directed to submit details of implementation of the action plan within timeframe
4. You are directed to submit other alternative of disposal of treated/ untreated/ partially treated waste water apart from Khari River/ Kharicut Canal.

You are hereby directed to reply with respect to above points within 15 days on receipt of this notice of direction failing to which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of
Gujarat Pollution Control Board

(Rajeshkumar Parmar)
Environmental Engineer

Date: 13/11/2019

NO: GPCB/ABD-AMC-CCA-880/ID: 21913/526673

Issued to:

M/s. Ahmedabad Municipal Corporation, (Vinzol STP)
Plot No. 93, 10, 113, 115, 117(P), 118, 119, 92, 104, 105, 109, 111, 112, 116, 120,
Near Vinobabhavenagar,
Village: Vinzol, Ahmedabad - 382445.

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GPCB

GUJARAT POLLUTION CONTROL BOARD

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RPAD

18 DEC 2019

NO. GPCB/LGL/KH:142/530887

To,

Shri T.B.Shah

Regional Officer

Gujarat Pollution Control Board

Regional Office, Ahmedabad (East)

Show Cause Notice

Sub: lack of sincerity in performing duty of preventing pollution in Khari Cut canal, River and Vinzol STP.

As you are aware of Hon. National Green Tribunal (NGT) matter of Original Application no.105/2019, regarding issue of pollution in the Khari Cut Canal and Khari River due to industrial waste water discharge.

And based on the gravity of the case, Hon. National Green Tribunal has taken the matter very seriously and taken note in its order about pollution still going on, in the Khari Stretch.

It is also observed by you that acidic waste water illegally discharged into Kharicut Canal as well as Vinzol STP.

In view of the above, it seems that you are failed to identify culprits and to prevent "illegal discharges of Industrial Acidic waste water" into Khari Cut Canal, Khari River and Vinzol STP which shows lack of sincerity in performing duty of preventing pollution.

You are directed to Show Cause to clarify in the said matter within 7 days that why disciplinary action should not be initiated against you.

(N.M.TABHANI)

Member Secretary

Clean Gujarat Green Gujarat

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